

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

68/118/2016
C.P NO. 118(NB)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Shri.R.VARDHARAJAN
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016**

NAME OF THE COMPANY: Vikram Ahuja
Vs.

M/s. Greenstone investments Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Vikrant Pachnanda	Advocate] For Respondents	1, 4 & 5
	Shashank Marish	Advocate		
2.	MR. U. K. Chaudhary,	SR. Adv.] Petitioners	Juring
3.	MR. Himanshu Voj,	Adv.		

Order

Notice of application(CA67/PB/2016). Learned counsel for the non applicant Mr Pachnanda accepts notice on behalf of R-1, R-4 and R-5. He stated that the reply to the application has already been handed over to the petitioner and the same shall be filed before the Tribunal within four days. Rejoinder if any be filed within two weeks thereafter with a copy in advance to the counsel opposite.

2. List for further consideration on 1st September 2016.

M.M. Kumar
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Shri R. VARDHARAJAN
(Shri R. VARDHARAJAN)
MEMBER (J)

18th August, 2016
(A.K. Arora)